

FURTHER REPORT IN O.A No.143 of 2021 FILED BY THE 6TH
RESPONDENT DEPUTY DIRECTOR OF MINES &
GEOLOGY, GUNTUR ANDHRA PRADESH

1) It is submitted that the Hon'ble National Green Tribunal, Southern Zone, Chennai has taken SUO MOTO Original application .No. 143/2021 based on the News Item published in the Eenadu Daily News Paper dated 12.06.2021 on "Dredging along the embankment of Krishna River to be stopped".

2) It is submitted that the Hon'ble Tribunal in their order dated 30.9.2021 in Para No. 7&8 direct as follows;

7. When a question was posed to the learned counsel appearing for the State of Andhra Pradesh regarding the area as to where the dredged materials were permitted to be stacked or stored and whether it is an agricultural land or any other land owned by the Government Department, whether any study has been conducted earlier quantifying the quantity of debris or silt that will have to be removed as part of dredging and also certain quantity of dredged materials and manner in which it was disposed of during the previous year mentioned in the counter affidavit filed, then the learned counsel appearing for the respondents wanted time to get clarification regarding these aspects.

8. So considering the circumstances, we feel that some time can be granted to the official respondents to clarify those aspects and submit a further report to this Tribunal.

3) It is submitted that the number of ponds are required for stocking dredged material and these ponds can be formed on vacant margin lands in both Private and Government Lands

adjacent to the area proposed for de-silting. Some of the margin lands on right side of the Krishna River in Guntur District are acquired by the CRDA (AMRDA) through land pooling system (LPS) which are under control of CRDA i.e., Government Land and allotted 20.00 acres of land in Mandadam Village to the Water Resource Department for the purpose of dumping the dredged material due to de-silting works on upstream side of Prakasam Barrage, Krishna River vide Memo No. 1268811/CRDA/2020, dated 05.08.2021.

4) It is submitted that Bathymetric Survey has been conducted during the year 2019-20 & 2020-21

on upstream of Prakasam Barrage from KM 0.00 to KM 13.50 by Water Resources Department to study the storage capacity lost and for quantifying the quantity of debris or silt deposits on upstream of Prakasam Barrage and submitted to the Hon'ble NGT in compliance to the directions in O.A.No. 935/2018

5) It is submitted that during the year 2016 to 2018 the de-silted material was disposed of without causing any damage to the environment and flood banks on either side of the Krishna River.

6) Further it is submitted that the Deputy Director of Mines and Geology, Guntur along with Supervisor of this office has inspected the subject area on 22.10.2021 and reported that the Government of Andhra Pradesh accorded administrative approval for the 12 No of works towards "De-siltation of silt from the foreshore of Prakasam Barrage", for an amount of Rs.102.447 Crores. The Works were awarded to the Respective lowest Bidders through Online Tendering System and allotted the works to M/S Reach Dredging Ltd, Kolkatha as shown below:

1. Reach -7 "De-silting of silt from the foreshore of Prakasam Barrage from KM 4.30 to KM 4.50 in Krishna River".
2. Reach -9 "De-silting of silt from the foreshore of Prakasam Barrage from KM 5.70 to KM 6.50 in Krishna River".
3. Reach -10 "De-silting of silt from the foreshore of Prakasam Barrage from KM 7.50 to KM 8.40 in Krishna River".

7) It is submitted that the orders issued by Government for leasing 10 Acres of Land for depositing the dredged material from AMRDA (CRDA). The agency M/S Reach Dredging Ltd, Kolkata was started the work by taking legal opinion as per the terms and conditions of the Agreement and by constructing the dyke of height 3mts at a distance of 30mts to 80 mts away from different points of shore from KM 7.50 to KM 8.40 (Reach-10) at Mandadam Village of Thullur Mandal and noticed that no damage is caused to the embankment of the Prakasam Barrage



This is submitted for kind Information

Dated at Guntur on this the 12th day of November 2021

S. K. V. S. Anarayanan
Deputy Director of Mines & Geology,
Guntur